

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Coram:

- 1. Shri Bhanu Bhushan, Member**
- 2. Shri R.Krishnamoorthy, Member**

Petition No. 85/2007 (Suo-motu)

In the matter of

Proposed Approach for Sharing of Charges for and losses in Inter-State Transmission System.

ORDER

In keeping with the provisions of the National Electricity Policy issued by the Central Government vide resolution dated 12.2.2005, the Commission had issued a discussion paper titled "Proposed Approach for Sharing of Charges for and Losses in the Inter-State Transmission System" in February 2007, to invite comments/suggestions from the stakeholders and the interested parties/individuals. Over 40 sets of comments/suggestions were received, after consideration and analysis of which the Commission reviewed the entire proposal. Accordingly, the Commission issued an interim "order" on 2.7.2007, which modified some of the provisions of the discussion paper. By order dated 2.7.2007, the Commission had proposed to revise the sharing formula of transmission charges for inter-regional links w.e.f. 1.10.2007. It was further proposed to stop automatic pooling of new ATS with the existing ISTS w.e.f. 1.10.2007.

2. The issues were further debated at a public hearing held on 10.8.2007. On the above proposals contained in the "order" dated 2.7.2007 and certain other issues, there were strong and divergent views. The matter requires further detailed deliberations before a final view is taken.

3. Accordingly, the proposals to revise the sharing formula of transmission charges of inter-regional links and to stop automatic pooling of new ATS with the existing ISTS are being kept in abeyance for the time being.

**Sd-/
(R.KRISHNAMOORTHY)
MEMBER**

New Delhi dated the 3rd **October** 2007

**sd-/
(BHANU BHUSHAN)
MEMBER**